

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में

A D M I T T

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

आदेश पत्र

ORDER SHEET

ON 7/1/05

C.O. II

आवेदन सं० 200

ORIGINAL APPLICATION No.

of 200 5

आवेदक
Applicant(s)

V.K. Venkiteswara Iyer

प्रत्यर्थी
Respondent(s)

D.G. of Posts, New Delhi
and 5 others

आवेदक (आवेदकों)
की ओर से अधिवक्ता

Advocate for Applicant(s) M/s. O.V. Radhakrishnan & Antony Mukkath

प्रत्यर्थी (प्रत्यर्थियों)
की ओर से अधिवक्ता
Advocate for Respondent(s)

रजिस्ट्री के टिप्पण

Notes of the Registry

प्रस्तुतीकरण की तारीख : 24.12.04
Date of Presentation :

पंजीकरण की तारीख : 6.1.05
Date of Registration :

विषय : Merger of DA
Subject : With DCRG

तैनाती की तारीख : 7.1.05
Date of Posting :

amp 7.1.05

Reply not filed

24/12/05

RC

None for either side.

No reply filed yet. Call on
04.04.2005.

25.02.2005

अधिकरण के आदेश

Orders of the Tribunal

7.1.05 Mr. O.V. Radhakrishnan
10 SCGSC takes notice for the respondents.

After hearing the counsel for applicant for some the we are of the view that the O.A. is to be admitted. Hence, application is admitted. Respondents shall file reply statement within four weeks with copy to the applicant who may file rejoinder, if any, within two weeks thereafter. List before RC for completion of pleadings on 25.2.05

HPD (AM)

KVS (JM)

7.1.05

rv

15.7.05
35

Mr. OV Radhakrishnan
SCGSC

C-II

M.A. 643/05 for acceptance of rejoinder.

Not opposed, M.A. is allowed. List the O.A. for hearing in its turn.

NR (AM)

KVS (JM)

15.7.05

rv

Reply not filed

R
1/4/05

RC

None for either side.

Reply has been filed in the Registry today which may be taken on record if in order. Rejoinder, if any, filed by 20.05.2005 be taken on record and thereafter list before SB for final hearing.

T
25/5

04.04.2005

12/10

Reply Statement
taken on record

R
5/4/05

Common final order verified
by
28/04/05
COB

Final order OA 945/03

11.8.05

SN(VC)

C-I

Mr.OV Radhakrishnan, Sr. (rep.)

Mr.TPM Ibrahim Khan, SCGSC (rep.)

Post along with OA 174/04 and connected cases after two months.

By orders

LD

CO-I

asp

17.10.2005

KVS(JM)

C-II

(45)

Mr. O.V.Radhakrishnan, Sr.

Mr.T.P.M.Ibrahim Khan, SCGSC

Heard. Common order pronounced in open

Court.

KVS(JM)

17.10.2005

vs

INDEX SHEET

LIST OF PAPERS OA 14/05

Sl. No. of Papers on Record
No. I II III

Date of Paper Description of Paper

- | | | | |
|----|----------------------|--------------|----------------------------|
| 1. | 21/10/05 to 17/12/05 | Proceedings | 2 Pages |
| 2. | 17/10/05 | Final Orders | Compensation a/c
845/03 |
| | ① ② | 21/10/05 | OA |
| | ③ ④ | — | Ref |
| | ⑤ | — | Under Review |
| | ⑥ | — | Ref. Sheet - |
| | ⑦ | 12/12/05 | — MA |
| | ⑧ | — | MA |